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Title : Introduction of Constitution (One Hundred and Sixth Amendment) Bill, 2006.

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

* Published in the Gazettee of India, Extraordinary Part-II, Section-2, dated 22.5.2006.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI SHARAD PAWAR: I introduce the Bill.
